

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.4274
TO BE ANSWERED ON 11.08.2016

REGULATORY AUTHORITIES

4274. SHRI PINAKI MISRA:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of Central Regulatory Authorities functioning in the country;
- (b) the details of judicial and non-judicial powers entrusted to these authorities;
- (c) whether the Government proposes to bring in a legislation to regulate these authorities and create a uniform national framework in the interests of consumers;
- (d) if so, the details thereof and if not, the other measures taken/being taken by the Government in this regard?

ANSWER

MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS
AND INFORMATION TECHNOLOGY

(SHRI P.P. CHAUDHARY)

(a) to (d) The information is being collected and will be laid on the Table of the House.